

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06-02-17.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 18/13
PETITION NUMBER	:	TP 45/16
NAME OF THE PETITIONER (S)	:	TOURISM FIN. CORP. & INDIA LTD. & ANOTHER
NAME OF THE RESPONDENT (S)	:	HOTEL PARAG PVT. LTD. & 4 OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. (T. P. MUTHANNA)
T. P. Muthanna
9663342835

R-5

[Signature]

2. Shashi Keerthi S.r

Shashi Keerthi S.r

Advocate for Petitioner

3. Sagar associates

R-1 to 4

[Signature]

ORDER

Counsel for Petitioner is present. Shri T. P. Muthanna, counsel for R-5 and counsel for R-1 to 4 are present. Counsel for R-5 requested time to file objections. Time extended finally. Call on 13.03.2017.

[Signature]
Member (T)

[Signature]
Member (T)